

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 2750/2017**

this the 25<sup>th</sup> day of July, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)**  
**Hon'ble Mr. A.K. Bishnoi, Member (A)**

Kaushal Pandey  
S/o Sh. Kailash Chandra Pandey  
R/o G-2/G, DDA Flats, Munirka,  
Delhi – 110067.  
Aged about 29 years,  
Group 'C'  
(Candidate towards CGLE – 2017)

...Applicant

(By Advocate : Mr. Ajesh Luthra)

**Versus**

1. Staff Selection Commission  
Through its Chairman (Head Quarter)  
Block No. 12, CGO Complex  
Lodhi Road, New Delhi – 110504.
2. Staff Selection Commission (Northern Region)  
Through its Regional Director  
Block No. 12, CGO Complex  
Lodhi Road, New Delhi – 110504.

...Respondents

(None)

**ORDER (ORAL)**

**Mr. S.N. Terdal:**

When the matter is taken up, learned counsel for applicant submitted that the applicant wishes to withdraw this OA. Allowed. Accordingly, OA is disposed of. No order as to costs.

**(A.K. Bishnoi)**  
**Member (A)**

**(S.N. Terdal)**  
**Member (J)**

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